

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1306(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	MS. RAKHI (PROPRIETOR OF SRINIVASA CLOTH MILLS) VS CHANDRIMA FASHIONS FABRICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sanjay Khandelwal,] RP

Ms. Rashmi Singhee, Adv.] For Personal Guarantor

Ms. Sanjana Shaw, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **02.09.2024**.

**Anamitra Pal
Court Officer**